

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1567/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Ajita Enterprise

Vs

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP 1567/I&BP/NCLT/MB/MAH/2017

At request of the representative appearing on behalf of the Petitioner, list this matter
on 28.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)